

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2765
ANSWERED ON:21.08.2006
PAYMENT TO KOLKATA DD BY RAINBOW PRODUCTION
Khan Shri Sunil

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Kolkata Doordarshan has filed a case against Rainbow Production for not depositing dues of Rs.30 crore;
- (b) if so, the details thereof;
- (c) whether any action has been taken against the responsible persons; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF INFORMATION AND BROADCASTING & PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) & (b) : Prasar Bharati has informed that Doordarshan Kendra, Kolkata had filed a case against M/s. Rainbow Production for recovery of Rs.23,12,95,750/- including interest upto March 2006.

(c) & (d) : As the matter is sub-judice, the recovery of the amount, the interest thereon and action against the responsible persons will depend on the outcome of the Court case pending before the Hon'ble Kolkata High Court.